

**R.O.C.Nos.87523-A/2019-B2**  
**and 87525-A/2019-B2**



**DISTRICT JUDGES,**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 274 / 2019**

**I**

The Government in G.O.(Ms).No.23, Labour and Employment (D2) Department, dated 22.02.2019, have issued orders sanctioning the constitution of **Labour Court at Hosur in Krishnagiri District**, in the cadre of District Judge :

Thiru.M.Suresh Viswanath, District Judge, formerly functioned as Principal District Judge, Thoothukudi, now under compulsory wait, who has been appointed on transfer as Presiding Officer, in the newly sanctioned Labour Court at Hosur in Krishnagiri District vide G.O.(Ms).No.229, Labour and Employment (D2) Department, dated 28.11.2019, is posted as Presiding Officer, Labour Court at Hosur in Krishnagiri District.

**II**

The Government in G.O.(Ms).No.554, Home (Courts-II) Department, dated 18.10.2019, have issued orders sanctioning the constitution of 16 Special Courts in the cadre of District Judge for exclusive trial of cases under POCSO Act, 2012, in 16 Districts, including **Salem and Tirunelveli**:

Thiru. S.Muruganatham, Sessions Judge, Mahalir Neethimandram, Salem, is transferred and posted as Sessions Judge in the newly sanctioned Special Court for exclusive trial of cases under POCSO Act at Salem.

Tmt. P.Indhirani, Sessions Judge, Mahalir Neethimandram, Tirunelveli, is transferred and posted as Sessions Judge in the newly sanctioned Special Court for exclusive trial of cases under POCSO Act at Tirunelveli.

**HIGH COURT OF MADRAS,**  
**CHENNAI,**  
**DATED: 19.12.2019.**

**Sd/- C.Kumarappan,**  
**REGISTRAR GENERAL**